

the employees have also been included in such boards along with other people;

(c) whether the Supreme Court's decision in this regard has been complied with, and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (d). The boards of directors of public sector banks are continuing entities and Vacancies that arise are filled up from time to time

Presumably the Hon'ble Member is referring to the appointment of non workmen (Officer) directors on the boards of the public sector banks, in which matter the Supreme Court passed orders on 14.8.1989. In the light of the judgment of the Supreme Court, non workmen directors have already been appointed in 23 public sector banks. Government have initiated necessary steps for appointing non workmen directors in the remaining five public sector banks.

[English]

Modernisation of Coal Washeries

751. SHRI PRAKASH V PATIL
SHRI N J RATHVA
SHRIGOPINATHGAJAPATHI

Will the Minister of COAL be pleased to state

(a) the total capacity of coal washeries

of the Coal India Limited and Bharat Coking Coal Limited;

(b) whether the Government propose to modernise all the coal washeries of the Coal India Limited,

(c) if so, the details thereof,

(d) the expenditure likely to be incurred for each coal washery and the time schedule fixed in this regard,

(e) whether the Government propose to set up some new Coal Washeries under CIL, and

(f) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S B NYAMA GOUDA. (a) The total installed capacity of Coking coal washeries in the Coal India Limited, at present is 27.76 million tonne per annum, out of which the installed capacity of washeries in the Bharat Coking Coal Ltd is 14.25 m.t.p.a.

(b) to (d) Modification/modernisation works undertaken in the existing Coking coal washeries in accordance with the recommendations of an Expert Committee include installation of deshaling plants, provision of fine coal beneficiation and introduction of instrumentation/automation system. Expenditures likely to be incurred with anticipated schedule of completion of modification works, washery-wise, are

Washery	Projected Expenditure (Rs. crs)	Anticipated completion
Bhojudih (BCCL)	18.9	Dec. '93
Dugda I (BCCL)	12.3	Dec. '93

<i>Washery</i>	<i>Projected Expenditure (Rs. crs)</i>	<i>Anticipated completion</i>
Dugda II (BCCL)	6.2	July '93
Sumadih (BCCL)	8.8	July '93
Patherdih (BCCL)	29.5	June '95
Moonidih (BCCL)	0.3	Completed (March '93)
Kargali (CCL)	20.0	Oct. '94
Kathara (CCL)	15.6	March '94
Gidi (CCL)	20.0	Dec. '94
Swang (CCL)	2.5	March '93
Rajrappa (CCL)	2.2	-Under trial run.

Besides automation works of B.C.C.L. washeries would cost Rs 12.0 crores and the job is likely to be completed by June '95.

(e) and (f) The details of new coal washeries currently being set up under CIL are:

<i>Washeries</i>	<i>Capacity (m.t. p.a.)</i>	<i>Remarks</i>
Madhuband (BCCL)	2.5	Coking coal to be supplied to steel plants.
Kedla (CCL)	2.6	-do-
Bina (NCL)	4.5	Non - Coking coal to be supplied to power houses
Piparwar (CCL)	6.5	-do-
Kalinga (MCL)	8.0	do